

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA/310/00639/2019 in OA/310/00890/2015**

**Dated Thursday the 7<sup>th</sup> day of November Two Thousand Nineteen**

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)**

1. Dadal Surya Narayana, Meetakur, Yanam-533 464, Puducherry State.
2. Kambal Sowjanya Nairkar, Kanakala Petta, Yanam 533 464, Puducherry State.
3. Harikumar, No.4-3-012, Kakki Street, Yanam 533464, Puducherry State.
4. Thirikote Arjuna Rao, Dariyalathippa, Yanam 533 464, Puducherry State.  
.....Applicants/Applicants

By Advocate M/s. R. Sankara Subbu

Vs

1. The State of Puducherry, Rep., by its Secretary to Government, Department of Education, Puducherry, Puducherry State.
2. The Director, Directorate of School Education, Puducherry, Puducherry State.  
.....Respondents/Respondents

By Advocate Mr. R. Syed Mustafa

**ORAL ORDER****(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

MA 639/2019 is filed by the applicants for restoration of the OA 890/2015 which was dismissed for default on 18.07.2019. When the matter is called today, there is no representation for the applicants. Hence, it seems that the applicants are not interested in prosecuting the case.

2. In view of the above, MA stands dismissed.

**(P. Madhavan)**  
**Member(J)**  
**07.11.2019**

SKSI